

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 1074/2017

New Delhi, this the 11th day of December, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Delhi Veterinary Association
Veterinary Hospital Complex
Tis Hazari, Delhi-110054
Through Dr. Rakesh Singh, Gen. Secy.
2. Dr. H.C.Dandotiya
Aged about 59 years
S/o Late Shri C.L. Dandotiya
R/o H.No. 253 Rajpurkhurd Ext.
New Delhi-110068.

...Applicants

(By Advocate : Ms. Punam Singh)

Versus

1. Govt. of NCT of Delhi
Through Chief Secretary
5th Level, Delhi Sachivalya
IP Estate, New Delhi-110002.
2. Department of Development
Govt.of NCT of Delhi.
Through Secretary cum Commissioner
5/9 Under Hill Road, New Delhi-110054.
3. Union Public Service Commision
Through its Chairman
Dholpur House,
Shahjahan Road, New Delhi-110069.
4. Dr. Jitender Kumar Gaur,
Deputy CVO
O/o The Chief Veterinary Officer,
Vikas Bhawan, Auraiya
Distt. Auraiya, Uttar Pradesh.

...Respondents

(By Advocate : Mr. Mananjay Mishra with Mr. Krishna Kumar and Mr. R. V. Sinha)

O R D E R (O R A L)**Justice L. Narasimha Reddy, Chairman:-**

This O.A is filed challenging the appointment of respondent No. 04 as Director, Animal Husbandry, on deputation basis. Today, it is represented that the 04th respondent has since been repatriated to parent organisation.

2. In that view of the matter, the OA has become infructuous. The OA is accordingly disposed of. There shall be no order as to cost.

**(Aradhana Johri)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

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